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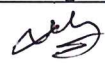
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

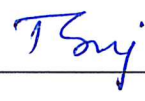
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.861/252/HDB/2018
NAME OF THE COMPANY	Srinivasa Power & Agro Pvt Ltd
NAME OF THE PETITIONER(S)	Bollineni Venkata Rama Rao
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ch. Venkata Reddy	PCS	csvenkatreddy@ judicial.roc 9849242504	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	

ORDER

PCS for Petitioner Company is present. Ms. Sindhu , representing Mr. Sujan Kumar Reddy ,CGSC for RoC is also present.

Heard both sides.

List it for orders on 28.09.2018.


Member(Judl)

Pavani